THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): (a) and (b) The issue of winding up or revival of Indian Road Construction Corporation is still to be decided.

- (c) and (d) No complaints have been received in IRCC Project at Libya on Machinery and Equipment.
- (e) IRCC officers were deputed to ascertain the condition of machinery, likely cost of repairs, possibility of selling the machine locally or to re-export the same and give their recommendations.
- (f) The posts in the National Highways Authority of India are filled up on the basis of deputation/selection for which employees of the IRCC are also considered.

[Translation]

### Rani Avantibai Sagar Dam

- 1919. SHRI PRAHLAD SINGH PATEL: Will the Minister of WATER RESOURCES be pleased to state:
- (a) the damage caused to Rani Avantibai Sagar Dam due to earthquake in Jabalpur;
- (b) whether any scientific test has been conducted in this regard; and
  - (c) if so, the details and outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA): (a) to (c) A joint inspection team of officers of Central Water Commission and Narmada Valley Development Authority inspected the Rani Avantibai Sagar (Bargi) dam on 24th May, 1997. As per the inspection report submitted by the said team, no damage to the Rani Avantibai Sagar dam has occurred due to the earthquake.

[English]

#### Files on Netaji Subhas Chandra Bose

- 1920. SHRIMATI KRISHNA BOSE: Will the Minister of DEFENCE be pleased to state:
- (a) the number of files on Netaji Subhas Chandra Bose and the Indian National Army relating to the 1940s still lying with his Ministry;
- (b) whether there are any plans to transfer these files to the National Archives of India so that scholars may study them; and
- (c) if so, by when this transfer is likely to take place?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) 990 files/folders.

- (b) Yes, Sir.
- (c) By the end of August, 1997.

# **Exodus from Defence Forces**

- 1921. SHRI RAJIV PRATAP RUDY: Will the Minister of DEFENCE be pleased to state:
- (a) whether more than four thousand officers in the Armed Forces have put in their papers requesting relieving after mandatory period of service;
  - (b) if so, the reasons therefor:
  - (c) the details of such officers, service-wise; and
  - (d) the response of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU): (a) No, Sir.

(b) to (d) Not applicable.

[Translation]

#### Construction of Airstrips in U.P.

- 1922. SHRI BACHI SINGH RAWAT 'BACHDA': Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether airstrips (run-ways) are being constructed/proposed to be constructed by the Government in some places of hilly areas (Uttaranchal) of Uttar Pradesh for convenience of the tourist;
  - (b) if so, the details thereof;
- (c) whether the Government propose to provide transit facility to passenger planes by expanding airstrips of Defence Ministry in the border areas of Pithauragarh and Garhwal; and
  - (d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM): (a) No, Sir.

- (b) Does not arise.
- (c) No, Sir.
- (d) Does not arise.

# Allocation to Jawahar Navodaya Vidyalaya

- 1923. SHRI VIRENDRA KUMAR SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the details of the financial allocation made to Jawahar Navodaya Vidyalaya during the last three years;
- (b) the monthly amount spent per student on the food;
- (c) whether due to corruption in school management the students are deprived of proper meals; and
- (d) if so, the details thereof and the action taken thereon?